was laid down with a view to provide assistance under the scheme within a structured time frame.

The targets have been laid down for an urban centre as a whole, since it is a subsidy supported scheme. However, no ceiling, as such, has been laid down by the Government or Reserve Bank of India on the number of application forms to be distributed at a particular centre.

The scheme is to be implemented by public sector banks with a subsidy support from Government of India and does not envisage association of local elected representatives for the present.

Issue of Diplomas for one-year course in **Hotel Management**

1965. SHBI YALLA SESI BHUSHANA RAO: Will the Minister of TOURISM be pleased to state

- (a) whether it is a fact that the students of the One Year Course in Reception at the Institute of Hotel Management, Catering and Nutrition Pusa, New Delhi who have passed out in June, 1963 have still not been awarded their diplomas; and
 - (b) if so, what are the reasons therefor?

THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED): (a) and '(b) The Diplomas are awarded by the Board of Technical Education, Delhi Administration Delhi to the students after passing the examination followed by six months practical training in a hotel or a catering establishment. The Board of Technical Education. Delhi Administration. Delhi have issued Diplomas in respect of the students who fulfil the requisite conditions.

Scandal relating to 'nurehaste of Indian-made foreign liquor

1966. PROF. C. LAKSHMANNA: SHRI VIRENDRA VERMA:

NARESH **SHRI** RAM KUSHAWAHA;

to Questions

Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that a major scandal in the purchase of Indian-made foreign liquor in violation of the excise policy has been unearthed in the Delhi Tourism Development Corporation;
- (b) if so, whether any inquiry has been made into the matter and whether the senior officials of DTDC responsible for this scandal have been identified; and
- (c) the names of the breweries which have benefited from DTDC excess purchases and the action taken against the parties responsible for the racket?

THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED); (a) to (c) On receipt of complaints that popular brands of liquor were not available in DTDC shops and that ordering of Indian Made Foreign Liquor (IMFL) in respect of certain brands was in excess of the demand, the Delhi Tourism Development Corporation looked into the matter and came to the conclusion that certain irregularities in the ordering of Indian Made Foreign Liquor had been committed. The Manager incharge of IMEL shops was transferred and subsequently his services were terminated. The concerned official has filed a writ petition in the High Court and the case is *sub-judice*.

Postponement of P.M.'s visit to **Botswana**

1967. SHRI MAHENDRA PRASAD; SHRI MURLIDHAR CHANDRAKANT BHANDARE:

Will the Minister of **EXTERNAL** AFFAIRS be pleased to state:

(a) whethor it is a fact that the Prime Minister had to ponstpone bis Botswana;